levies, or with regard to employment situation or with regard to the recommendations which were made in respect of land reforms by the last Development Council and the position as revealed in the meetings of this Development Council in respect of any item that the hon. Minister chooses.

SHRI S. N. MISHRA: Now the information placed on the Table of the House gives opportunity to hon. Members to put a specific question in the future.

MR. DEPUTY CHAIRMAN: You want notice?

SHRI B. GUPTA: Since there is a feeling in our country that this is actually a monopolist's Development Council, may I know as to how many Members of the so-called Development Council come from the working classes or represent the working classes and the peasantry?

MR. DEPUTY CHAIRMAN: Or the Communist Party?

SHRI D. P. KARMARKAR: Almost all of them that are there also represent the working classes

SHRI B. GUPTA: It is a very vague answer. May I know in that case the names of those persons who according to him represent the working class and the peasantry and if you have got any who come deputed by the and the peasants' working classes organisation? Congress is not everything on earth.

SHRI S. N. MISHRA: All the Chief Ministers and others who are there are without exception, the representatives of the people.

SHRI B. GUPTA: I object.

MR. DEPUTY CHAIRMAN: You may differ from him.

SHRI B.GUPTA: There you are quite right.

MR. DEPUTY CHAIRMAN: They may not be on your list.

SHRI B. GUPTA: If I had not differed from him, I would not be sitting here. That is obvious. There is a gulf of difference between us. May I ask him in that case to please tell us how many of them represent either the I.N.T.U.C. or the A.I.T.U.C. and how many represent the All India Kisan Sabha-these are organizations which represent certain classes. I would like to know if there are any representatives of these?

(No reply.)

SHRI KANHAIYALAL D. VAIDYA: May I know the names of the officebearers of this National Development Council?

SHRI D. P. KARMARKAR: They are already published.

SHRI B. GUPTA: How many of these Members of the National Development Council pay super-tax or income-tax on a higher level?

(Wo reply.)

LOW INCOME GROUP HOUSING SCHEME

t*460. SHRIMATI SAVITRY NIGAM: Will the Minister for WORKS, HOUSING AND SUPPLY be pleased to state the number of applications received so far by Government asking for loans under the Low Income Group Housing Scheme?

tOriginal notice in Hindi as below:

निम्न वंतन पाने वालों के वर्ग के लिए आवास योजना

*४६०, श्रीमती सावित्री निगम : क्या कार्य. आबास और संभरण मंत्री उन आवेदन पत्रों की संख्या बताने की कृपा करेंगे जो अब सरकार को निम्न चेतन पाने वालों के वर्ग के लिए आवास योजना कं अन्तर्गत ऋण प्राप्त करने के लिए मिले हैं?

THE MINISTER FOR WORKS, HOUSING AND SUPPLY (SARDAR SWARAN SINGH): The Low Income Group Housing Scheme was communicated to State Governments only on the 20th November 1954, requesting them to intimate their precise requirements of loan. Only the Madhya Pradesh Government has so far intimated its tentative requirements of a loan under the Scheme. Other State Governments have made informal enquiries and formal communications are awaited.

Oral Answers

श्रीमती सावित्री निगम : क्या सरकार के पास कोई एसे रिप्रेजेंटिशंस आये हैं जिनमें कि इस ज्ञृण की शर्ता को बहुत कड़ा बताया गया है या व्याज की दर को अधिक बताया गया है ?

सरदार स्वर्ण सिंह: कोई एंसी शिकायत तो नहीं आई बल्कि आम लोगों ने इसकी तारीफ की हैं।

श्री कन्हें बालाल डी० बँचा : क्या मंत्री महोदय बताने की कृपा करेंगे कि व्याज की दर क्या रखी गर्ड ?

सरवार स्वर्ण सिंह : यह बात स्टीट गवर्नमेंट्स पर छोड़ दी गई हैं।

श्रीमती सावित्री निगम : क्या मंत्री महोदय मोटी तार पर यह बता सकेंगे कि कितने लोगों को इस ज्ञ्ण से फायदा होने वाला हैं और कितने लोग मकान बनवा सकेंगे ?

सरदार स्वर्ण सिंह: यह में नहीं बता सकता व्योंकि उसमें यह शर्त नहीं रखी गई हैं कि मकान छोटं वनें या बड़ं बनें। अगर १० हजार की मालियत के या उससे ज्यादा की मालियत के मकान हों तो इसमें ८ हजार कर्जा मिल सकता हैं, अगर मकान थोड़ी मालियत के हों तो उसके मुताबिक कम कर्जा मिलेगा। इसलिये यह कहना कि जिन लोगों को मकान बनाना हैं वे पांच हजार, छः हजार, आठ हजार के मकान बनायोंगे या उससे ज्यादा के बनायेंगे, बहुत मुश्कित हैं। श्रीमती सावित्री निगम : मेरा मतलब मकानों की तादाद से था, मकानों के छोट या बड़ें होने से नहीं था । में जानना चाहती हूं कि तादाद क्या होगी ?

to Questions

सरदार स्वर्ण सिंह : छोट या वह होने से मकानों की तादाद में भी फर्क पड़ता है, क्योंकि रुपया तो उतना ही हैं।

DR. SHRIMATI SEETA PARMA -NAND: What is the amount the Madhya Pradesh Government asked for and what is the number of houses it said it could build?

SARDAR SWARAN SINGH: The Madhya Pradesh Government have not given us any details. They have broadly indicated that they would require about Rs. 5J crores.

SHRI AKBAR ALI KHAN: Has there been any request on behalf of Hyderabad?

SARDAR SWARAN SINGH: No—not formally yet but informally.

MR. DEPUTY CHAIRMAN: The formal thing has yet to come.

श्रीमती चन्द्रवती लखनपाल : क्या मंत्री महोदय बता सकेंगे कि इस स्ण की अब तक कितनी रकम बांटी जा चुकी हैं?

सरवार स्वर्ण सिंह: इस स्कीम को तो अभी बहुत थोड़ा समय हुआ हैं, अभी तो शायद कोई रूपया नहीं दिया गया हैं। अभी तो २० नवस्बर को ही उनको इसके मुताल्लिक इत्तिला गई हैं।

De jure Transfer of former French Establishments in India

◆461. SHRI S. PANIGRAHI: Will the PRIME MINISTER be pleased to state what steps Government have taken to complete *de jure* transfer of power from the Government of France to the Government of India in regard to the former French Eestablishments in India?